No.: 6-22/88-Wel-CM-Loose-II -3575 - 86

Directorate of Women and Child Development, Himachal Pradesh. Cedar Home, Brent Wood Estate, Himland, Shimla-171001.

To

The all District Child Protection Officers.

Himachal Pradesh.

Dated > 19-02-2420

Subject:

Instruction in view of COVID-19.

Madam/Sir

In continuation to this office letter of even No. dated 16/03/2020 and in compliance to the directions issued by the Hon'ble Appex Court in the matter of Suo Moto Writ Petition (Civil) 1/2020, the District Child Protection Officer is hereby designated as the Nodal Officer for sensitization of the staff and juveniles/children and overseeing of sanitization of all Child Care Institutions including Observation Home-cum-Special Home-cum Place of Safety. You are further directed to

- 1. Organize awareness camp in all CCIs including Observation Home-cum-Special Homecum Place of Safety Smoorkalan (Una) Heeranagar (shimla) to take all possible preventing steps for the spread of COVID-19.
- 2. Quarantine /Isolation room be setup in all CCIs including Observation Home-cum-Special Home-cum Place of Safety Smoorkalan (Una) Heeranagar (shimla) by 21/03/2020. If symptoms of throat soaring, fever, flu etc. are seen in any juvenile/ staff member, he/she may be separated from other juveniles/ staff members and be kept in this Quarantine /isolation room.

Women and Child Development Himachal Pradesh.

Dated 19-03-2020

Endst. No.:- As above Copy forwarded to:- 3587/3599

1. Vikas Mahajan. Additional Advocate General, Himachal Pradesh, B-41, Jangpura Exten., New Delhi-110014 with reference to your email dated 18/03/2020 for information and necessary action please. 2. All the District Programme Officer in Himachal Pradesh for information and necessary

action please.

Women and Child Development Himachal Pradesh.